

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 277 of 2015 & IA-453 of 2015

Dated: 9th March, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.	...	Appellant(s)
Versus		
Punjab State Electricity Commission	...	Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Gansean	
Counsel for the Respondent(s):	Mr. Sakesh Kumar for R-1	

ORDER

The learned counsel for the sole Respondent prays for and is granted three weeks time to file counter affidavit and rejoinder, if any be filed within a week thereafter.

Post the matter for hearing on 7th April, 2016.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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